

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:1347  
ANSWERED ON:26.11.2009  
DISINVESTMENT OF PSUS  
Reddy Shri Anantha Venkatarami

**Will the Minister of STEEL be pleased to state:**

- (a) whether his Ministry has identified some public sector units for disinvestment;
- (b) if so, the details of such units identified for the purpose; and
- (c) the reasons for disinvestment?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

(a)&(b): Yes, Madam. Steel Authority of India Limited (SAIL), NMDC Ltd. and Manganese Ore (India) Limited (MOIL) have been identified for possible disinvestment.

(c) The Disinvestment Policy of the Government was announced through President's Address to the Joint Session of the Parliament on the 4th June, 2009 and reads as "our fellow citizens have every right to own part of the shares of public sector companies while the Government retains majority shareholding and control. Government will develop a roadmap for listing and people-ownership of public sector undertakings while ensuring that Government's equity does not fall below 51%." The policy has been reaffirmed by the Minister of Finance in his Budget speech on the 6th July, 2009.